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TARAMIRA SEEDS (GRADING AND MARKING) RULES, 1964

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TARAMIRA SEEDS (GRADING AND MARKING) RULES, 1964

In exercise of the powers conferred by Section 3 of the Agricultural Produce (Grading and Marking) Act, 1937 (1 of 1937), the Central Government hereby makes the following rules, the same having been previously published as required by the said section, namely:

1. Short title and application :-

- (1) These rules may be called the Taramira Seeds (Grading and Marking) Rules, 1964.
- (2) They shall apply to Taramira (Eruca sativa) seeds produced in India.

2. Definitions :-

In these rules-

- (1) "Agricultural Marketing Adviser" means the Agricultural Marketing Adviser to the Government of India;
- (2) "Schedule" means a Schedule appended to these rules.

3. Grade designation :-

The grade designations to indicate the quality of Taramira seeds shall be as set out in column 1 of Schedule II.

4. Definition of duality :-

The quality indicated by the respective gradedesignations shall be as set out against each grade designation in columns 2 to 6 of Schedule II.

5. Grade designation mark :-

The grade designation mark shall consist of a label specifying the grade designation and bearing a design consisting of an outline map of India with the word 'AGMARK'. and the figure of the rising sun, with the words "Produce of India" and resembling the one as set out in Schedule 1.

6. Method of marking :-

- (1) The grade designation mark shall be securely affixed to each container in a manner approved by Agricultural Marketing Adviser and shall clearly show the following particulars, namely:
- (a) Grade designation.
- (b) Variety of trade name.
- (c) Net weight.
- (d) Date of packing.
- (2) An authorised packer may. alter obtaining the prior approval of the Agricultural Marketing Adviser, mark his private trade mark on a container, in a manner approved by the said Officer, provided that the private trade mark does. not represent quality or grade of Taramira seeds different from that indicated by the grade designation mark affixed to the container in accordance with these rules.

7. Method of packing :-

- (1) Only sound, clean and dry containers made of jute, cloth, paper or polyethylene shall be used for packing and they shall be free from any insect infestation or fungus contamination and also free from any undesirable smell.
- (2) The containers shall be securely closed and sealed in such manner as may be prescribed by the Agricultural Marketing Adviser.
- (3) Each package shall contain Taramira seeds of one grade designation only.

8. Special conditions of certificate of authorisation :-

In addition to the conditions specified in rule 4 of the General (Grading and Marking) Rules, 1937, the following special conditions shall be observed by packers to the satisfaction of the Agricultural Marketing Adviser namely: ...

- (1) An authorised packer shall make such arrangements for testing Taramira seeds as may be prescribed, from time to time by the Agricultural Marketing Adviser.
- (2) An authorised packer shall provide all facilities to the Inspecting Officers duly authorised by the Agricultural Marketing. Adviser in this behalf, for sampling, testing and such other matters as maybe necessary.

SCHEDULE 1 SCHEDULE I

(See rule 5) Design for the grade designation mark NOTE.-The Tamil and Telugu words will not occur in the labels in case where commodities are graded for the purpose of export.

SCHEDULE 2 SCHEDULE II

(See rules 3 and 4)								
Grade designations and definitions of uality of oilseeds known commercially as Taramira (Eruca sativa)								
Special characteristics								
Grade	Maximu	m percentage	General characteristic					
designa								
tion	Foreign	Dead.	Unripe.	Admixture				
	matter	badly	shrivelled	of other				
		discoloured	and	coloured				
		and	slightly	.seeds				
		damaged	damaged					
1	2	3	4	5	6			
Special	2.0	3.0	2.0	10.0	The seeds shall:			
					(ii) have shape, size, colour			
Standard	4.0	5.0	4.0	15.0	and pungency characteri			
					sties of the variety/form.			
General	6.0	80.	8.0	20.0)	(b) be mature, hard whole			
					some and well-dried			

		moisture not
		हरून्ट्रिस्ता ₆
		(c) not have any trace of
		Argemone seeds
		(d) be free from moulds or
		insect damage and delete-
		rious substances.
		(c) not bear the grain of any
		other species except to
		the extent provided
		under col 5 of the
		Schedule and
		(f) be in a sound
		merchantable condition.